

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 168 OF 2015

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K. S. Dhingra, for R-1

Mr. Vallinayagam
Ms. Amali for R-4

Mr. Sumit Goel
Ms. Sonal Gupta
Ms. Tanya Chaudhury
Ms. Aishwarya Dash
Mr. Manu Bajaj for R-17

ORDER

The learned counsel, Mr. K.S. Dhingra appeared for the first Respondent has concluded his arguments in this matter.

List this matter for hearing on **16.08.2018** (On top of the Board), as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member